

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

**O.A.NO.** 25/92  
**T.A.NO.**

DATE OF DECISION 01.07.1998

P.D. Thakore & Ors.

Petitioner

Mr. K.K. Shah

Advocate for the Petitioner(s)

Versus

Union of India and Others

Respondent

Mrs. P. Safaya

Advocate for the Respondent(s)

**CORAM**

The Hon'ble Mr. V. Ramakrishnan, Vice Chairman

The Hon'ble Mr. P.C. Kannan, Member (J)

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1. Shri P.D. Thakore
2. Shri S.C. Parmar
3. Shri S.S. Vaishya
4. Shri S.B. Solanki
5. Shri K.B. Barot
6. Shri C.J. Patel
7. Shri D.P. Bhavsar
8. Shri M.S. Patel
9. Shri F.R. Mansuri
10. Shri V.M. Desai
11. Shri N.B. Desai
12. Shri K.H. Patel

All C/o Shri K.B. Barot,  
10, Chh-Type, Sector 29,  
Gandhinagar, Gujarat.

... Applicants

(Advocate: Mr. K.K. Shah)

VERSUS

1. Union of India, Represented by  
and Notice to be served through  
Secretary, Ministry of Communications,  
Department of Posts,  
Dak Bhavan, Sansad Marg,  
New Delhi - 110 001.
2. Director General,  
Department of Posts,  
Dak Bhavan, Sansad Marg,  
New Delhi - 110 001.
3. Chief Post Master General,  
Gujarat Circle, Khanpur,  
Ahmedabad - 380 001.
4. Chief Post Master,  
GPO, Ahmedabad.

... Respondents

(Advocate: Mrs. P. Safaya)

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ORAL ORDER

O.A./25/92

Dated: 01.07.1998

Per: Hon'ble Mr. V. Ramakrishnan, Vice Chairman

We have heard Mr. K.K. Shah and Mrs. Safaya. The applicant had challenged the order dated 11.10.91 dealing with Biennial Cadre Reviews and promoting eligible persons after fixed years of service and also the order dated 16.1.92 which had promoted a number of persons to the grade of Rs.1600-2660. The main ground in support of the OA is that while giving promotion to persons with 26 years of service, the interest of senior persons like the applicants cannot be adversely affected.

2. Mrs. Safaya now submits that the matter has been reconsidered by the Department and she makes available the comments given by the Office of the Chief Post Master General, Gujarat Circle enclosed with a letter dated 15.4.98. These comments read as follows:-

"Accordingly to aforesaid order, the applicant has got the benefit of promotion in BCR grade from the date of his junior and also the interse seniority of the applicant in the lower grade has been kept intact for the purpose of eligibility for promotion to the next higher scale i.e. HSG.I Cadre.

The applicant has also been ordered for promotion in HSG.I grade as per in situ seniority in LSG/HSG.II grade. A copy of this letter with the enclosure is taken on record.

3. Mr. Shah agrees that in the light of this position, the

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relief sought for by the applicants has been granted by the Department itself. We record the submission of both counsel and dispose of the OA as infructuous. No costs.

Dreamy

(P.C. Kannan)  
Member (J)

Dreamy

(V. Ramakrishnan)  
Vice Chairman

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